

3

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

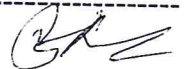
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/40/2016  
NAME OF THE PETITIONER(S) : M. MOOTHADATH & OTHERS  
NAME OF THE RESPONDENT(S) : SRI NARAYANA ENGINEERING INDUSTRIES PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① For T.K. Bhaskar  
Priyadashini. N  
Keerthi Krishna  
Achil J.  
Abhinav Panchasrathy

Counsel for Respondents



② T.K. ANANTHA PADMANABHAN  
VIJAYARAGHAVAN  
N. SUBRAMANIAN  
M.A. SHIVAKUMAR

Counsel for  
Pet.

N. Is.  
M. A. Shivan

**ORDER**

Counsel representing both the parties are present. Heard both the counsels, in part. For continuation, put up on 30.11.2017.

-Sel r

S Vijayaraghavan  
Member (Technical)

-Sel r  
K Anantha Padmanabha Swamy  
Member (Judicial)